सेना के ठेकेदारों द्वारा रसोई के सामान और निर्माण सामग्री की कम सप्लाई

*464. **श्री० आर० वी० बड़े :** क्या रक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को पता है कि अप्रैल, 1973 के पश्चात् मूल्यों में असाधारण वृद्धि होने के कारण सेना के ठेकेदारों से रसोई का सामान और निर्माण सामग्री प्राप्त करने में कठिनाइयां सामने आ रही हैं ;

(ख) क्या ठेकों के रद्द होने अथवा नये ठेके न होने की स्थिति में सरकार को मजबूर होकर जोखिम खरीद (रिस्क पर्चेज) पद्धति अपनाने से काफी हानि होने की संभावना है ; और

(ग) इस सम्बन्ध में सरकार क्या कार्यवाही कर रही है ?

रक्षा मंत्रालय (रक्षा उत्पादन) में राज्य मंत्री (श्री विद्या चरण शुक्ल) : (क) जी हां, श्रीमन्। कुछ कठिनाईयों का सामना करना पड़ रहा है विशेषकर मांस, कुक्कुट तथा अंडों की ताजी पूर्ति में।

(ख) जी नहीं, श्रीमन्। " जोखिम-खरीद " धारा के अधीन फालतू खर्च उन ठेकेदारों से वसूल किया जा सकता है जो पूर्ति करने में असफल होते हैं।

(ग) ठेकेदारों द्वारा बार-बार/लगातार असफलता के मामले में उन के ठेके रद्द कर दिए जाते हैं और ठेकेदारों के जोखिम तथा खर्च पर अल्पाविधि अनुबंध किए जाते हैं।

श्री आर० वी० बड़े : मैं आपके माध्यम से मंत्री जी से जानना चाहता हूं कि यह ठेके जो हुए वह अप्रैल में हुए थे और उस के बाद में अनयूजअल प्राइस राइज हो गई तो क्या ठेकेदारों ने आपको यह नोटिस दी है कि हमारे जो कन्ट्रेक्ट थे उन का रिवाइज किया जाये ? क्या इस प्रकार की एप्लीकेशन्स आपके पास आई हैं ?

श्री विद्या चरण शुक्ल : जरूर आई होंगी लेकिन इस समय मेरे पास इसकी सूचना नहीं है। यदि एप्लीकेशन्स आई होंगी तो उनका परीक्षण किया जायेगा। इस तरह के जो ठेके दिये जाते हैं वह दिल्ली से नहीं दिये जाते हैं बल्कि जो हमारे विभागीय अधिकारी होते हैं, जैसे जबलपुर में हमारे एरिया कमान्डर रहते हैं तो उनके अन्तर्गत यह फ्रेश सप्लाईज खरीदने का काम किया जाता है और वहीं से इसका निर्णय भी होगा। यदि इस प्रकार के कोई प्रतिवेदन या सूचना हमारे पास आई होगी तो उसका निर्णय वहीं जबलपुर से ही करायेंगे।

श्री आर० वी० बड़े : मैं मंत्री जी से यह भी जानना चहता हूं कि ठेकेदारों ने जो आप को नोटिस दी है कि प्राइस रेज की जायें तो कितनी प्राइस रेज की जाये इसके बारे में आपके पास कोई सूचना है ?

श्री विद्या चरण शुक्ल : यह तो विभिन्न क्षेत्रों में हुई प्राइस राइज पर निर्भर करता है क्योंकि जबलपुर में जो प्राइस राइज हुई तो वही मद्रास में, ट्रेविन्द्रम में, असाम में या पठानकोट में भी हो यह आवश्यक नहीं है। इसलिए जिस जगह से प्रतिवेदन आयेगा वहीं पर उसकी जांच करके निर्णय लिया जाएगा।

SHRI M. RAM GOPAL REDDY: During the budget discussion on the Demands for Grants of the Defence Ministry, Shri Jagjivan Ram assured the House that he is going to supply quality food to our jawans. May I know whether the quality of food is affected on account of scarcity of supply?

MR. SPEAKER: That is not a very relevant question.

SHRI VIDYA CHARAN SHUKLA: No, Sir.

SHRI M. RAM GOPAL REDDY: Sir, if the jawans are not supplied good food.

MR. SPEAKER: In spite of my declaring it not relevant, you have got the reply. What more do you want?

Indian Officers working in Indian Missions in Bangladesh

*465. SHRI JYOTIRMOY BOSU: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) how many Officers of Government of India are working as Advisers to the Bangladesh Government at present;

(b) the names and designations of these Officers and specific tasks assigned to each of them; and

(c) the number of staff, officers and others separately working in various Indian Diplomatic Missions stationed in Bangladesh?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) No Government of India officers are working as advisers to the Government of Bangladesh at present.

(b) Does not arise.

(c) *High Commission of India, Dacca*:

Diplomatic officers	27
Non-diplomatic officials (India-based)	108
Non-diplomatic officials (local-staff)	49

Asstt. High Commission of India, Chittagong:

Diplomatic officers	2
Non-diplomatic officials (India-based)	.. 6
Non-diplomatic officials (local-staff)	6

SHRI JYOTIRMOY BOSU: Before I put a supplementary, I want to draw your attention to one thing. Part (b) of the question asks for the names and designations of these officers and specific tasks assigned to each of them. They have given a total of 198 officers working, not as advisers, for the Bangladesh Government. Then, why is it that he has said that the question does not arise. The House wanted to know the names and designations of those officers and specific tasks assigned to each of them. They have not given any reply to that. That is a contempt of the House.

MR. SPEAKER: Everything that you mention always becomes a contempt of the House.

SHRI JYOTIRMOY BOSU: Shall I take it what I do not mention has become the contempt of the House?

MR. SPEAKER: Please ask a question.

SHRI JYOTIRMOY BOSU: Sir, I seek your help and protection in the matter. How can the hon. Minister say "does not arise" to part (b) of my question. Sir, kindly apply your mind to this before I put a supplementary.

MR. SPEAKER: I am applying my mind to your question. But I have never been able to follow. I am afraid, it is very difficult to understand.

SHRI SURENDRA PAL SINGH: The hon. Member has tried to find out how many Advisers are there.....

SHRI JYOTIRMOY BOSU: The names and designations.

SHRI SURENDRA PAL SINGH: In part (a) of his Question, the hon. Member wanted to know how many Advisers there are in Bangladesh and we said, none at all. So, the reply to part (b) of the Question has to be in the negative because there are no Advisers in Bangladesh.

SHRI JYOTIRMOY BOSU: I wanted to know the names and designations of these officers. You have said that there are 198 officers belonging to the Government of India working in Bangladesh, Diplomatic officers, non-diplomatic officers, etc. Why can't you give us specific tasks assigned to each of them? That is very simple.